

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/179&180/2018  
NAME OF THE PETITIONER(S) : Sun Spintex India Ltd  
NAME OF THE RESPONDENTS : Harshini Textiles Ltd  
UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

FOR J. N. PRAYAGNASWAMI  
& RAJKUMAR JHABAKH

Stdy Counsel for Income  
Tax Dept

Levi

M. R. TH/AGARAJAN

PCS  
for petitioners

Thirugirajan  
5/9/18

ORDER

Representative for the Petitioners present. Counsel for the IT Department present, has filed one Memo and the same is taken on record. The report/s of the RoC and RD are also placed on the record.

Representative for the OL present. The Transferor Company is directed to pay the fee of Rs.50,000/- within one week, to the office of the OL for payment to the CA, who has prepared the report. Heard. **Order reserved.**

MS

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)